

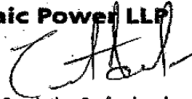
FORM G
**INVITATION FOR EXPRESSION OF INTEREST FOR SOLAR VOLTAIC
POWER LLP OPERATING IN SOLAR EQUIPMENT RELATED SERVICES AT
JODHPUR**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy
Board of India (Insolvency Resolution Process for Corporate Persons)
Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Solar Voltaic Power LLP LLP No.: AAC-1312 PAN: ACNFS4006K
2.	Address of the registered office	Navya Tower, P. No. 178, District Shopping Centre, Kamla Nehru Nagar, Jodhpur - 342001 Rajasthan
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Since registered office is situated in Jodhpur, it is assumed that all the fixed assets are located in Jodhpur only.
5.	Installed capacity of main products/ services	Information not Available
6.	Quantity and value of main products/ services sold in last financial year	Information not Available
7.	Number of employees/ workmen	Information not Available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing at <u>svpllp.cirp@gmail.com</u>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at <u>svpllp.cirp@gmail.com</u>
10.	Last date for receipt of expression of interest	03-12-2023
11.	Date of issue of provisional list of prospective resolution applicants	13-12-2023
12.	Last date for submission of objections to provisional list	18-12-2023

13.	Date of issue of final list of prospective resolution applicants	28-12-2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02-01-2024
15.	Last date for submission of resolution plans	01-02-2024
16.	Process email id to submit Expression of Interest	<u>svpllp.cirp@gmail.com</u>

**For Solar Voltaic Power LLP
(Under CIRP)
Authorised Signatory**



Prashant Agrawal, Interim Resolution Professional
IBBI/IPA-001/IP-P00053/2017-18/10127

**Prashant Agrawal, Interim Resolution Professional
Solar Voltaic Power LLP (Under CIRP)**

IBBI Reg No.: IBBI/IPA-001/IP-P00053/2017-18/10127

AFA No. AA1/10127/02/021124/106230 valid up to 02-11-2024

Regd. Address: Building No. F – 174, First Floor (F – 106),

Sumer Complex, Gautam Marg, B/h Bagadia Bhawan,


C – Scheme, Jaipur – 302001 Rajasthan

Date: 18-11-2023

Place: Jaipur

FORM G		
INVITATION FOR EXPRESSION OF INTEREST FOR SOLAR VOLTAIC POWER LLP OPERATING IN SOLAR EQUIPMENT RELATED SERVICES AT JODHPUR (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Solar Voltaic Power LLP LLP No.: AAC-1312 PAN: ACNFS4006K
2.	Address of the registered office	Navya Tower, P. No. 178, District Shopping Centre, Kamla Nehru Nagar, Jodhpur 342001 Rajasthan
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Since registered office is situated in Jodhpur, it is assumed that all the fixed assets are located in Jodhpur only.
5.	Installed capacity of main products/ services	Information not Available
6.	Quantity and value of main products/ services sold in last financial year	Information not Available
7.	Number of employees/ workmen	Information not Available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing at svpllp.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at svpllp.cirp@gmail.com
10.	Last date for receipt of expression of interest	03-12-2023
11.	Date of issue of provisional list of prospective resolution applicants	13-12-2023
12.	Last date for submission of objections to provisional list	18-12-2023
13.	Date of issue of final list of prospective resolution applicants	28-12-2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02-01-2024
15.	Last date for submission of resolution plans	01-02-2024
16.	Process email id to submit Expression of Interest	svpllp.cirp@gmail.com
<p>Date: 18-11-2023 Place: Jaipur</p> <p style="text-align: right;">Prashant Agrawal, Interim Resolution Professional Solar Voltaic Power LLP (Under CIRP) IBBI Reg No.: IBBI/IPA-001/IP-P00053/2017-18/10127 AFA No. AA1/10127/02/021124/106230 valid up to 02-11-2024 Regd. Address: Building No. F 174, First Floor (F 106), Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C Scheme, Jaipur 302001 Rajasthan</p>		

For Solar Voltaic Power LLP
(Under CIRP)
Authorised Signatory


Prashant Agrawal, Interim Resolution Professional
IBBI/IPA-001/IP-P00053/2017-18/10127

फॉर्म जी	
<p>जोधपुर में सोलर इन्विवपमेंट से संबंधित सेवाओं में कार्यरत सोलर वोल्टाइक पावर एलएलपी के लिए रुचि की अभिव्यक्ति के लिए निमंत्रण भारतीय दिवाला और दिवालियापन बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016 के विनियमन 36 ए के उप-विनियम (1) के तहत</p>	
प्रासंगिक विवरण	
1. पैन एण्ड सीआईएन/एलएलपी नंबर के साथ में कॉर्पोरेट देनदार का नाम	सोलर वोल्टाइक पावर एलएलपी एलएलपी नं. : AAC-1312 पैन : ACNFS4006K
2. पंजीकृत कार्यालय का पता	नव्या टावर, पी. नंबर 178, डिस्ट्रिक्ट शॉपिंग सेंटर, कमला नेहरू नगर, जोधपुर 342001
3. वेबसाइट का यूआरएल	उपलब्ध नहीं
4. उस स्थान का विवरण जहां अचल सम्पत्तियों का बड़ा हिस्सा स्थित है	चूंकि पंजीकृत कार्यालय जोधपुर में स्थित है, इसलिए यह माना जाता है कि सभी अचल सम्पत्तियां जोधपुर में ही स्थित हैं।
5. मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	जानकारी उपलब्ध नहीं है
6. पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य	जानकारी उपलब्ध नहीं है
7. कर्मचारियों/कामगारों की संख्या	जानकारी उपलब्ध नहीं है
8. दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (शेड्यूल के साथ), लेनदारों की सूची सहित अधिक विवरण यूआरएल पर उपलब्ध है;	svpllp.cirp@gmail.com पर ईमेल कर विवरण मांगा जा सकता है
9. संहिता की धारा 25 (2) (एच) के तहत समाधान आवेदकों के लिए पात्रता यहां उपलब्ध है :	svpllp.cirp@gmail.com पर ईमेल कर विवरण मांगा जा सकता है
10. रुचि की अभिव्यक्ति प्राप्त करने की अंतिम दिनांक	03-12-2023
11. संभावित समाधान आवेदकों की अंतिम सूची जारी करने की दिनांक	13-12-2023
12. अंतिम सूची पर आपत्ति प्रस्तुत करने की अंतिम दिनांक	18-12-2023
13. संभावित समाधान आवेदकों की अंतिम सूची जारी करने की दिनांक	28-12-2023
14. संभावित समाधान आवेदकों को सूचना ज्ञापन, मूल्यांकन मैट्रिक्स और समाधान योजनाओं के लिए अनुरोध जारी करने की दिनांक	18-12-2023
15. समाधान योजनाएं जमा करने की अंतिम दिनांक	17-01-2024
16. रुचि की अभिव्यक्ति प्रस्तुत करने के लिए ईमेल आईडी जमा करें	svpllp.cirp@gmail.com
<p>प्रशांत अग्रवाल, अंतरिम समाधान पेशेवर सोलर वोल्टाइक पावर एलएलपी (सीआईआरपी के तहत) आईबीबीआई पंजीकरण संख्या : आईबीबीआई/आईपीए-001/आईपी-पी00053/2017-18/10127 एएफए नंबर AA1/10127/02/021124/106230 02-11-2024 तक वैध रजि. पता : बिल्डिंग नंबर एफ 174, पहली मंलि (एफ 106), सुमेर कॉम्प्लेक्स, गौतम मार्ग, बी/एच बगड़िया भवन, सी स्कीम, जयपुर 302001 राजस्थान</p>	
<p>दिनांक : 18-11-2023 स्थान : जयपुर</p>	

For Solar Voltaic Power LLP
(Under CIRP)
Authorised Signatory

Prashant Agrawal, Interim Resolution Professional
IBBI/IPA-001/IP-P00053/2017-18/10127